

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 05-02-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil Transfer Application No. 77/15 Dinesh Kumar VS. Lalita	Rajesh Sharma	Bharti Sharma
2	Smt. Madhuri Singh , Advocate	S.B. Civil Transfer Application 52/15 Smt. Lata Sharma Vs. Hemkant Sharma	Sudhir Jain	H.V. Nandwana
3	Smt. Nirmala Sharma, Advocate	S.B. Cr. Misc. Petition No. 5300/15 Smt. Ganga Devi Vs. State	Vikas Kabra	R.R. Sharma
4	Smt. Nirmala Sharma, Advocate	D.B. Civil Misc. Appeal No. 3723/15 Hemant Gupta Vs. Smt. Shweta Gupta	R.R. Sharma	Rahul Agarwal
5	Sh. Manish Kumawat, Advocate	S.B. Civil Transfer Application 121/15 Sakshika Malkani Vs. Rajpal Malkani	Vijay Dutt Sharma	N.U. Quazi
6	Sh. J.P.Gupta Advocate	S.B. Civil Misc. Appeal No. 2255/12 Narendra Kumar Vs. Harbans	A.K. Bajpai	Keshav Agarwal
7	Sh. S.P. Mathur, Advocate	S.B. Civil Second Appeal No. 521/09 Ashok Kumar Vs. Gopal	D.K. Bhardwaj	Ajay Gupta
8	Ms. Raj Sharma , Advocate	S.B. Cr. Revision Petition No. 424/15 Smt. Kamlesh Devi Vs. Vijay Kumar	Rajeev Sharma	Sumer Saini

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)

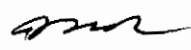
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 08-02-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Cr. Revision Petition No. 880/10 Ravindra Sharma Vs. State	Mahesh Gupta	A.K. Gupta
2	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cr. Misc. Petition No. 4884/15 Amar Saxena Vs. State	Satish Khandal	R.B. Mathur
3	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Misc. Appeal No. 2421/12 Smt. Parwati soni Vs. Viney Kumar Soni	Rajesh Kapoor	Akhil Simlote
4	Sh. Ashok Sharma, Advocate	D.B. Civil Misc. Appeal No. 533/15 Sunder Bai Vs. Dharampal	Ajay Tantia	Devendra Raghava
5	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 52/16 Amit Garg Vs. State	Vivek Goyal	Usha Gupta
6	Ms. Alka Bhatnagar, Advocate	S.B. Cr. Revision Petition No. 1051/15 Sanjay Agarwal Vs. Shashi Maheshwari	Anoop Pareek	Nitin Kumar Sharma
7	Sh. Vikas Jain, Advocate	S.B. Civil First Appeal No. 118/97 Ratan Lal Vs. Gyan Swaroop	Rajesh Kapoor	Rajeev Surana

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